

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:15  
ANSWERED ON:26.07.2010  
HOMES FOR MENTALLY RETARDED CHILDREN  
Pandey Shri Ravindra Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has set up children homes in various States including Jharkhand for development and care of mentally retarded children;
- (b) if so, the details thereof alongwith the number of said homes set up by the Union Government during each of the last three years and the current year, State-wise;
- (c) whether attention of the Government has been drawn to some reports that the mentally retarded children are not taken care of properly in the said homes in some States; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF JUSTICE AND EMPOWERMENT(MUKUL WASNIK)

(a) to (d) A statement is laid on the Table of the House.

Statement to be laid on the table of the House in answer to Lok Sabha Starred Question No. 15 for 26/07/2010 by Shri Ravindra Kumar Pandey, Member of Parliament regarding Homes for Mentally Retarded Children.

(a) No, Sir. The Central Government does not set up homes for mentally retarded children. However, under the Central Sector Deendayal Disabled Rehabilitation Scheme(DDRS), financial assistance is provided to Non-Governmental Organisations for providing various services to mentally retarded persons.

(b) A statement showing State-wise details of grant-in-aid released under DDRS for projects relating to provision of services to persons with mental retardation during the last three years and the current year is given in the annexure.

(c) and (d) Attention of the Government has been drawn to unsatisfactory conditions in a home for mentally retarded children at Delhi. The home is not a grantee organisation of this Ministry, but run by the Government of National Capital Territory (NCT) of Delhi. The Government of NCT of Delhi has informed that it is taking necessary remedial steps including making available three more buildings to mitigate over-crowding in the Home.